- (ii) Sixty-first Report on the Action Taken by the Government on the recommendations contained in the 46<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Industry on the memorandum of understanding (MoU) system in Telecom. Sector pertaining to the Ministry of Heavy Industries and Public Enterprises;
- (iii) Sixty-second Report on the Action Taken by the Government on the recommendations contained in the 48<sup>m</sup> Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2001-2002) pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises; and
- (iv) Sixty-third Report on the Action Taken by the Government on the recommendations contained in the AQ\*<sup>1</sup> Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2001-2002) pertaining to the Ministry of Small Scale Industries and Agro and Rural Industries

# REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI PRANAB MUKHERJEE (West Bengal): Sir, I present the Eighty-third Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs on Personnel Policies of Central Industrial Security Force and Central Secretariat Service.

## REPORT OF THE JOINT COMMITTEE ON THE PATENTS (SECOND AMENDMENT) BILL, 1999

DR. M.N. DAS (Orissa): Sir, I present the Report (in English and Hindi) of the Joint Committee on the Patents (Second Amendment) Bill, 1999.

### REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI PALDEN TSERING GYAMTSO (Sikkim) : Sir , I  $\;\;$  lay on the Table a copy (in English and Hindi) of the Report on the study tour of the

Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Thirteenth Lok Sabha) on its visit to Ahmedabad, Hyderabad and Mumbai during October, 2000.

#### REPORTS OF THE STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

SHRI W. ANGOU SINGH (Manipur): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Food, Civil Supplies and Public Distribution (Thirteenth Lok Sabha):-

- (I) Thirteenth Report on Action Taken by the Government on the recommendations/observations contained in the Tenth Report of the Committee on Demands for Grants (2001-2002) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), and
- (ii) Fourteenth Report on Action Taken by the Government on the recommendations/observations contained in the Eleventh Report of the Committee on Demands for Grants (2001-2002) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

#### REPORT OF THE STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

PROF. RAM GOPAL YADAV (Uttar Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the Twentieth Report of the Standing Committee on Petroleum and Chemicals on action taken by the Government on the recommendations contained in the Twelfth Report (Thirteenth Lok Sabha) of the Standing Committee on Petroleum and Chemicals (2001) on Demands for Grants (2001-2002) of the Ministry of Petroleum and Natural Gas.

#### REPORT OF THE STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

SHRI C. APOK JAMIR (Nagaland): Sir I lay on the Table a copy (in English and Hindi) of the Twenty-Sixth Report of the Standing Committee on